

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**O.A. No. 247 of 2021 (SZ)**

D. Damodara Raju & Anr.

... Applicant

*Versus*

M/s. Sai Lakshmi Balaji Infrastructure Pvt. Ltd. & Ors.

... Respondents

**INDEX TO OBJECTIONS TO THE REPORT AND DOCUMENTS FILED IN  
SUPOORT THEREOF BY THE RESPONDENTS 1 AND 2**

<b>Sl. No</b>	<b>Date</b>	<b>Description</b>	<b>Pg No.</b>
1.	02.10.2023	Objections filed by the Respondents 1 & 2 to the Joint Committee Report filed by the 3 <sup>rd</sup> & 5 <sup>th</sup> Respondents	<b>1</b>
2.	30.06.2023	<b>Annexure 1:</b> Submission of Half yearly Reports on CFO Conditions along with Covering letter	<b>6</b>

Dated at Chennai this the 3<sup>rd</sup> day of October, 2023



Counsel for Respondents 1 and 2

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...Respondents

**OBJECTIONS FILED BY THE RESPONDENTS 1 AND 2 TO THE JOINT  
COMMITTEE REPORT FILED BY THE THIRD AND FIFTH RESPONDENTS**

The Respondents 1 and 2 submit as under:

1. At the outset the Respondent denies each and every averment stated in the Joint Committee Report. The Respondent submits that they are compliant with all the terms of their EC conditions.
2. It is submitted that the joint committee have set out various non-compliances however even as on the date on which Joint Committee inspection took place, the Respondents quarry had provided garland drains, metal roads and had also maintained the green belt. The photographs have also been annexed in this Respondent's Counter Statement dated 20.04.2022. However, both the Joint Committee Report as well as the Report filed by the Andhra Pradesh Pollution Control Board proceed as if on the date of inspection these compliances were not there. Curiously the Andhra Pradesh Pollution Control Board has stated that subsequently these compliances have taken place.
3. It is submitted that the dust level and the water collected in their the Respondent's mining pit area are all within permissible limits and this has also been confirmed by Andhra Pradesh Pollution Control Board. Thus, there is absolutely no damage caused to the environment as a result of the respondents quarrying operations. Therefore, the question of payment of compensation to the Applicant will not arise in

For M/s Sai Lakshmi Balaji Infrastructure Pvt. Ltd

Authorized Signature



the circumstances. However, the fact that there is no actual damage to the Environment is silent in the Joint Committee Report.

4. The Respondent submits that there were some minor non-compliances such as construction of retention walls, however since the mine is at a lower level there has been no emissions which has caused any damage to the surrounding areas. In any event the retention walls have also been subsequently constructed by the Respondents.

5. The allegation that the Respondents has mined 70,971 Cbm of Road Metal beyond the leased area which is the patta land belonging to the 2<sup>nd</sup> Respondent herein and the excess mining other than the leased area of 1,12,737 Tonnes is denied. It is submitted that the said land mentioned as the second respondent's land is not correct. The said lands bearing S.No.141/1 is patta land of the 1<sup>st</sup> respondent wherein S.No.141/2 is a Government Land in P.V.Puram Village and the Government of Andhra Pradesh vide its letter dated 20.02.2019 bearing Roc.A/42/2019 have also granted NOC for the 1<sup>st</sup> and 2<sup>nd</sup> Respondents to carry on quarrying in the said lands. Therefore, the averments in the Joint Committee Report that the Respondents had carried out mining operations beyond the leasedout area in the 2<sup>nd</sup> Respondent's patta land is therefore incorrect and is denied.

6. The averments about the excess mining carried on within the leased area is denied. At this juncture, it is relevant to mention that the 1<sup>st</sup> Respondent has been issued a show cause notice dated 16.03.2023 with regard to the alleged excess mining of 5,34,708 and 70,921 Cbm is presently pending before the Department of Mining and Geology. The Respondents has replied to the show cause notice vide their reply dated 19.04.2023. It is submitted that the matter of alleged excess mining is pending before the concerned department. The 2<sup>nd</sup> Respondent is in the process of preparing a detailed reply with all particulars refuting the allegation of excess mining.

7. The allegations in the Joint Committee Report that the 1<sup>st</sup> and 2<sup>nd</sup> Respondents have not been furnishing their 6 monthly compliance reports is denied. The 6 monthly

For M/s Sai Lakshmi Saijaji Infrastructure Pvt. Ltd

  
Authorized Signature



compliance reports have been annexed along with the Respondent's Counter Statement dated 26.04.2022 and the recent report taken by the Star Analytical Services dated 30.06.2023 is annexed herewith. Therefore, all the allegations in the Joint Committee Report relating to the submission of compliance report is therefore incorrect and the same is denied by the Respondents 1 and 2.

8. It is submitted that the specific case of the applicant was that the Respondents herein allegedly has adversely affected the environment, polluted the water and encroached on the Applicant's land for their mining activity, eroded the quality of the farming land and that no farming activities can now take place in those areas. However, in view of the fact that there is actually no environmental damage caused to the site as evidenced from the 5<sup>th</sup> Respondent's report. The allegation of encroachment on the Applicant's land is also denied. The Applicant has suppressed the sale of Survey No.141/1 and that the land is owned by this Respondent. Further the Applicant has alleged as if quarrying is taking place in lands bearing S.Nos. 141/5 and 140/6-5 which are owned by the Applicant is false. It is submitted that these are in fact Government lands and this Respondent has obtained NOC to carry on quarrying in the said lands. The NOC from the Government of Andhra Pradesh, is enclosed herewith. Therefore, the applicant has not come before this Hon'ble Tribunal with clean hands. As already stated, the Applicant has been routinely harassing the Respondents 1 and 2 including assaulting one of the staff members and this Respondent had filed a criminal complaint and an FIR bearing Crime No. 175 of 2020 dated 22.12.2020 is also registered against the Applicant.

9. It is therefore respectfully submitted that nothing survives in the application, the Joint Committee Report is silent as to the compliances made by the Respondents 1 and 2 and further allegations of excess mining is also pending before the 3<sup>rd</sup> Respondent, which the Respondents are contesting in a manner known to law and therefore it is submitted that the Respondents 1 and 2 deny the allegation of excess mining and is pursuing the matter in the manner known to law.

For M/s Sai Lakshmi Rajaji Infrastructure Pvt. Ltd.

Authorized Signature



It is therefore prayed that this Hon'ble Tribunal may be pleased to take note of the above objections while adjudicating the matter and dismiss the application filed by the Applicant and thus render justice.

Dated at Chennai this the 2<sup>nd</sup> day of October, 2023

Counsel for Respondents 1 and 2



Respondents 1 and 2

For M/s Sai Lakshmi Balaji Infrastructure Pvt. Ltd

  
Authorized Signature

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...Respondents

OBJECTIONS FILED BY THE  
RESPONDENTS 1 AND 2 TO THE  
JOINT COMMITTEE REPORT FILED  
BY THE THIRD AND FIFTH  
RESPONDENTS

M/s. Gautam S.Raman  
Anupam Raghuraman  
Gokul Sundar K.R  
Counsel for 1<sup>st</sup> and 2<sup>nd</sup> Respondent

Ref: CFO/COMP/SLBIPL/APPCB/RO-TPT/2023-01

To  
The Environmental Engineer  
Andhra Pradesh Pollution Control Board,  
Regional Office, 1<sup>st</sup> Floor, APSFC Building,  
Balaji City, Narasimha Teertham Road (Near LIC),  
Tirupati – 517 502.

Respected Sir,

**Subject:** Submission of half yearly compliance reports audited through NABL accredited laboratory for **M/s. Sai Lakshmi Balaji Infrastructure Private Limited**, (Expansion) (4.569 Ha Road Metal and Building stone), Sy. No. 140/1,3,4,5,7,8,9,10,11,12,13,16 & 141/3,4,6,7,8 of P.V.Puram (V), Sathyavedu (M), Chittoor District. Andhra Pradesh - Reg.

**Reference:** 1. Consent Order No: CTR - 615/APPCB/ZO-KNL/CFO/2020 Dated 04.01.2021.

With reference to the above, we are here with submitting half yearly compliance report on CFO Conditions audited by NABL Laboratory Star Analytical Services for our **Sai Lakshmi Balaji Infrastructure Private Limited**, (Expansion) (4.569 Ha Road Metal and Building stone), Sy. No. 140/1,3,4,5,7,8,9,10,11,12,13,16 & 141/3,4,6,7,8 of P.V.Puram (V), Sathyavedu (M), Chittoor District. Andhra Pradesh.

Thanking you,

Yours Sincerely

for **Sai Lakshmi Balaji Infrastructure Private Limited**.

Enclosure: CFO Compliance Report

**Ref: SAS/ CFO/COMP/SLBIPL/APPGB/RO-TPT/2023-01**

To  
The Environmental Engineer  
Andhra Pradesh Pollution Control Board,  
Regional Office, 1<sup>st</sup> Floor, APSFC Building,  
Balaji City, Narasimha Teertham Road (Near LIC),  
Tirupati – 517 502

Respected Sir,

**Subject:**M/s. **Sai Lakshmi Balaji Infrastructure Private Limited**, (Expansion) (4.569 Ha Road Metaland Building stone), Sy. No. 140/1,3,4,5,7,8,9,10,11,12,13,16 & 141/3,4,6,7,8 of P.V.Puram (V), Sathyavedu (M), Chittoor District. Andhra Pradesh\_ Submission of half yearly compliance reports audited through our NABL accredited laboratory \_Reg.

**Reference:** 1.Consent Order No: **CTR - 615/APPGB/ZO-KNL/CFO/2020**Dated **04.01.2021**.

With reference to the above, WeStar Analytical Services on behalf of **Sai Lakshmi Balaji Infrastructure Private Limited**, submitting audited Half yearly compliance report on CFO Conditions vide Consent Order No: **CTR - 615/APPGB/ZO-KNL/CFO/2020**Dated **04.01.2021**, based on the data and documents submitted by the industry during our audit process.

Thanking you,  
Yours Sincerely  
for **Star Analytical Services**

Authorized Signatory



Enclosure: CFO Compliance Report

## TEST REPORT

1 of 1

Report No: SAS/AAQ/SLBIPL/06/23- 125

Name and Address of the Client:

**M/s. Sai Lakshmi Balaji Infrastructure Private Limited,**  
(Expansion) (4.569 Ha Road Metal and Building stone),  
Sy. No. 140/1,3,4,5,7,8,9,10,11,12,13,16 & 141/3,4,6,7,8  
of P.V.Puram (V), Sathyavedu (M), Chittoor District.

**Date of Report** : 30.06.2023  
**Sample Registration Date** : 24.06.2023  
**Sample Collection Date** : 22.06.2023-23.06.2023  
**Sample Received In** : Polythene covers and Sample Bottles  
**Sampling Procedure** : CPCB Guidelines (NAAQMS/Volume – I/2013-14)  
**Sample Description/Code** : Ambient Air Quality Monitoring  
**Sub Contract Test** : NA  
**Registration Number** : SAS/AAQ/06/23/145 to 147  
**Environmental Condition** : Weather Condition: **Sunny**  
: Temperature/Humidity: **31°C/46%**

S. No	Name of the Parameter	Test Results			NAAQS Limits	Test Method
		Near Entrance	Near Mine Working Area	P.V.Puram (Village)		
01	Particulate Matter (<10µm) or PM10 (µg/m <sup>3</sup> )	62.9	65.7	55.3	100	IS 5182:Part-23 (2012)
02	Particulate Matter (<2.5µm) or PM2.5(µg/m <sup>3</sup> )	27.1	25.3	19.9	60	CPCB Manual (NAAQMS/36/2012-13) Gravimetric Method (Cyclonic Flow technique)
03	Sulphur dioxide as SO <sub>2</sub> in µg/m <sup>3</sup>	14.6	15.7	12.4	80	IS 5182:Part-2 (2012)
04	Nitrogen dioxide as NOx in µg/m <sup>3</sup>	19.7	21.6	15.5	80	IS 5182:Part-6 (2012)

Opinion and interpretation: Nil

NA: Not Applicable

- Test reports shall not be reproduced except in full, without written approval of the laboratory.

**Calibration:**

Date of Calibration: 07.06.2023 (PM<sub>2.5</sub>) & 07.06.2023 (PM<sub>10</sub>) Due Date: 06.06.2024 (PM<sub>2.5</sub>) & 06.06.2024 (PM<sub>10</sub>)

-- End of the report --

Checked by  
Srinivas  
Sr.Chemist

Authorized Signatory  
Allurajiah.V  
Manager-Laboratory



### TEST REPORT

1 of 1

**Report No:** SAS/NOISE/ SLBIPL /06/23-95

**Name and Address of the Client:**

**M/s. Sai Lakshmi Balaji Infrastructure Private Limited,**  
(Expansion) (4.569 Ha Road Metal and Building stone),  
Sy. No. 140/1,3,4,5,7,8,9,10,11,12,13,16 & 141/3,4,6,7,8  
of P.V.Puram (V), Sathyavedu (M), Chittoor District.

**Date of Report** : 30.06.2023  
**Sample Collection Date** : 22.06.2023-23.06.2023  
**Sample Description/Code** : Noise Monitoring  
**Sub Contract Test** : NA  
**Registration Number** : SAS/NOISE/06/23/ 158 to 160

S. No	Sampling Location	Day Time In Leq dB (A)	Night Time In Leq dB(A)	CPCB NORMS (Day time)	CPCB NORMS (Night time)
1	Near Entrance Area	62.8	55.1	75 dBA	70 dBA
2	Near Mine Working Area	65.7	56.4		
3	PV Puram Village	52.1	40.9	55 dBA	45 dBA

**Instrument Details:**

S. No	Instrument	Sound Level Meter
1	Make	Lutron
2	Model/S. No	SL – 4010/GE: 2408982
3	Calibrated On	07.06.2023
4	Calibration Due Date	06.06.2024

Opinion and interpretation: Nil

- Test reports shall not be reproduced except in full, without written approval of the laboratory.

NA: Not Applicable

-- End of the report --

Checked by  
Srinivas  
Sr. Chemist

  
**Authorized Signatory**  
**Alluraiah.V**  
**Manager-Laboratory**



### TEST REPORT

1 of 2  
Date: 30.06.2023

#### Name of the Customer

**M/s. Sai Lakshmi Balaji Infrastructure Private Limited,**  
(Expansion) (4.569 Ha Road Metal and Building stone),  
Sy. No. 140/1,3,4,5,7,8,9,10,11,12,13,16 & 141/3,4,6,7,8  
of P.V.Puram (V), Sathyavedu (M), Chittoor District.

**Test Report No** : SAS/W-GW/06/23-212  
**Sample particulars** : Bore Water (PV Puram Village)  
**Sample quantity** : 2 Liters  
**Collected by / date** : SAS / 22.06.2023  
**Sample Registration Date** : 23.06.2023  
**Analysis Commenced on** : 24.06.2023  
**Analysis Completed on** : 30.06.2023  
**Sub Contract Testing** : NA

S.No	Parameter	Unit	Method	Result	IS 10500 Limits	
					Acceptable	Permissible
1	Color	CU	APHA 2120 C	<5.0	5	15
2	pH @ 25.7°C	-	APHA 4500H <sup>+</sup> B	7.1	6.5-8.5	No relaxation
3	Turbidity	NTU	APHA 2130 B	<1.0	1	5
4	Total Dissolved solids	mg/L	APHA 2540 C	771	500	2000
5	Alkalinity as CaCO <sub>3</sub>	mg/L	APHA 2320 B	162	200	600
6	Hardness as CaCO <sub>3</sub>	mg/L	APHA 2340 C	377	200	600
7	Calcium as Ca	mg/L	APHA 3500 Ca B	115.6	75	200
8	Magnesium as Mg	mg/L	APHA 3500-Mg B	32.8	30	100
9	Sulphates as SO <sub>4</sub>	mg/L	APHA 4500 SO <sub>4</sub> D	80.1	200	400
10	Nitrate as NO <sub>3</sub>	mg/L	APHA 4500 NO <sub>3</sub> B	1.9	45	No relaxation
11	Phosphorus as P	mg/L	APHA 4500 NO <sub>3</sub> PC	<1.0	---	---
12	Chlorides as Cl <sup>-</sup>	mg/L	APHA 4500 Cl <sup>-</sup> C	180	250	1000
13	Sodium as Na	mg/L	APHA 3500 Na B	59	---	----
14	Potassium as K	mg/L	APHA 3500 K B	2.7	----	----
15	Fluoride as F	mg/L	APHA 4500F <sup>-</sup> D	<0.2	1.0	1.5
16	Iron as Fe	mg/L	APHA 3500 Fe B	<0.3	0.3	No relaxation
17	Boron (as B),	mg/L	APHA 4500-B B	<0.1	0.5	1.0
18	Zinc as Zn	mg/L	APHA 3111 B	<0.2	5	15
19	Mineral oil	mg/L	APHA 5520 B	<0.5	0.5	No relaxation
20	Residual Chlorine as Cl	mg/L	APHA 4500 Cl B	<0.2	0.2	1.0
21	Phenolic Compounds as Phenols	mg/L	APHA 5530 D	<0.001	0.001	0.002
22	Cyanide as CN <sup>-</sup>	mg/L	APHA 4500 CN- C,	<0.05	0.05	No relaxation

### TEST REPORT

Test Report No : SAS/W-GW/06/23-212

2 of 2

S.No	Parameter	Unit	Method	Result	IS 10500 Limits	
					Acceptable	Permissible
23	Lead as Pb	mg/L	APHA 3111 B	<0.01	0.01	No relaxation
24	Manganese as Mn	mg/L	APHA 3111 B	<0.1	0.1	0.3
25	Cadmium as Cd	mg/L	APHA 3111 B	<0.003	0.003	No relaxation
26	Total Chromium as Cr	mg/L	APHA 3111 B	<0.05	0.05	No relaxation
27	Copper as Cu	mg/L	APHA 3111 B	<0.05	0.05	1.5
28	Mercury (as Hg),	mg/L	APHA 3112 B	<0.001	0.001	No relaxation
29	Odour	-	APHA 2150 B	Agreeable	Agreeable	Agreeable
30	Taste	-	APHA 2160 B	Agreeable	Agreeable	Agreeable
31	Anionic detergents (as MBAS)	mg/L	Annex K of IS 13428	<0.2	0.2	1.0
32	Selenium (as Se),	mg/L	APHA 3111 B	<0.01	0.01	No relaxation
33	Total arsenic (as As),	mg/L	APHA 3500 As B	<0.01	0.01	0.05
34	Total Coliform	MPN/100ml	APHA 9221B	Absent	Not Specified	Shall not be detectable in any 100 ml sample
35	E-Coli	MPN/100ml	APHA 9221 B	Absent	Not Specified	Shall not be detectable in any 100 ml sample

Opinion and interpretation: Nil

NA: Not Applicable

1. Reports pertained only to the submitted sample.
2. Test reports shall not be reproduced except in full, without written approval of the laboratory

-- End of the report --

Checked by  
**Srinivas**  
Sr. Chemist

Authorized Signatory  
**Allurajah.V**  
Manager-Laboratory



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M/s. Gautam S.Raman (1583/13),  
Anupam Raghuraman (1005/2020),  
Maithreyi Canthaswamy Sharma  
(1575/2013) &  
Gokul Sundar K. R. (3180/17)

**COUNSEL FOR  
RESPONDENTS 1 & 2**

99400 71160

[gautam@ramanandassociates.in](mailto:gautam@ramanandassociates.in)